# RESUME OF WORK DONE BY LOK SABHA

# [FOURTH LOK SABHA-ELEVENTH SESSION]

(27th July to 4th September, 1970)



## LOK SABHA SECRETARIAT NEW DELHI

September, 1970

#### CORRIGENDA

RESUME' OF WORK DONE BY LOK SABHA

FOURTH LOK SABHA - ELEVENTH SESSION 7

(1) In page 4, against item No. 10, under column 8, insert "3"

(2) In page 13 -

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- (1) Put an asterisk on "277"
- (ii) In last line, <u>for</u> "\*6. <u>Bills</u>" <u>read</u> "\*6 <u>Bills</u>"
- (3) In page 26 -
  - (i) Insert the heading "15. RESOLUTIONS"
  - (ii) In foot-note, 1st line, for "St" read "State of West Bengal"

### PREFACE

This publication contains a brief resumé of work done by Lok Sabha during the Eleventh Session of Fourth Lok Sabha, 1970.

NEW DELHI; September 21, 1970. S. L. SHAKDHER, *Secretary*.

#### CONTENTS

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|  | LY RUR      |
|--|-------------|
| I. DURATION OF SESSION   | 1           |
| 2. BILLS—  |             |
| (i) Government Bills   | 2           |
| (ii) Private Members' Bills  | , <b>8</b>  |
| 3. CALLING ATTENTION STATEMENTS  | 14          |
| 4. DIVISIONS   | 16          |
| 5. FINANCIAL BUSINESS-   |             |
| (i) Railway Budget   | 16          |
| (ii) General Budget  | 16          |
| (iii) Budget in respect of State of West Bengal  | 16          |
| 6. LEAVE OF ABSENCE  | 17          |
| 7. MOTIONS-  |             |
| (i) Motion of No-confidence in the Council of Ministers .  | 18          |
| (ii) Motions Under Rules 191 and 342   | 18          |
| (iii) Motion under Rule 388 for suspension of rule.  | 19          |
| (iv) Motion for rescission   | 19          |
| (v) Motion for extension of Session  | 19          |
| 8. OATH OR AFFIRMATION   | 20          |
| 9. OBITUARY REFERENCES   | 21          |
| 0. PAPERS LAID ON THE TABLE  | 21          |
| 11. PERSONAL EXPLANATIONS UNDER RULE 357   | 22          |
| 12. PETITIONS  | 22          |
| 13. PRIVILEGE MATTERS  | 23          |
| 4. QUESTIONS-  |             |
| (i) Starred .  | .24         |
| (ii) Unstarred   | 24          |
| (iii) Short Notice   | 24          |
| (iv) Half-an-Hour Discussions arising out of Answers to<br>Questions   | ' 25        |
| t and an and a second sec | alware we a |
|  |             |

PAGE

| 15. RESOLUTIONS  |   |    |
|--|---|----|
| (i) Statutory Resolutions  |   | 26 |
| (ii) Private Members' Resolutions                                |   | 27 |
| 16. SHORT DURATION DISCUSSIONS (RULE 193) .                      |   | 28 |
| 17. SPEAKER—   |   |    |
| Announcement   |   | 30 |
| 18. STATEMENTS BY MINISTERS-                                     |   |    |
| (i) Suo-Motu Statements made/laid under Rule 372                 |   | 31 |
| (ii) Correcting information under Direction 16                   | • | 33 |
| 19. STATEMENT SHOWING TIME TAKEN ON VARIOUS<br>KINDS OF BUSINESS |   | 34 |

#### RESUME OF WORK DONE BY LOK SABHA DURING THE ELEVENTH SESSION OF FOURTH LOK SABHA (JULY-SEPTEMBER, 1970)

12

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1. DURATION OF SESSION

| Date of commencement .       | • | • |   | • | • | 27th July, 1970         |
|------------------------------|---|---|---|---|---|-------------------------|
| Date of adjournment sine die | • | • | • | • | • | 4th September, 1970     |
| Date of prorogation          |   | • |   | • | • | 7th September, 1970     |
| Number of days of sittings   | • | • |   | • |   | 29                      |
| Number of hours of sittings  |   | • |   | • | • | 181 hours and 5 minutes |

| Progress/Remarks  | 6 | Motion for extention<br>of time for the presenta-<br>tion of the Joint Com-<br>mittee upto the first<br>day of the next Ses-<br>sion adopted. | Motion for further ex-<br>tention of time for<br>presentation of the<br>report of the Joint<br>Committee up to the |
|---|---|---|--|
| No. of<br>amend-<br>ments<br>carried  | œ | -   |  |
| No. of<br>amendments<br>tabled  | ٢ |   |  |
| Time  | و | Н.М.  |  |
| Date of discussion in<br>Lok Sabha  | S | 28-7-70 (Motion for<br>extention of time for<br>presentation of the<br>report of the Joint<br>Committee.)                                     | 28-7-70 (Motion for<br>further extension time<br>for presentation of<br>the report of the<br>Joint Committee)      |
| Date of<br>Table in<br>the case<br>of Bills<br>passed<br>by<br>Rajya<br>Sabha | 4 |   | 6  |
| Date of<br>introduc-<br>tion  | 3 | (Earlier<br>Session-<br>21-11-69)   | (Earlier<br>Session<br>23-7-69)  |
| Title of the Bill   | 2 | The Commissions of Inquiry<br>(Amendment) Bill, 1969  | 2 The Comptroller and Auditor-<br>General's (Duties, Powers and<br>Conditions of Service) Bills,<br>1969.          |
| SI.<br>No.  | - | F<br>F  | 4<br>4<br>7  |

| first day of the second<br>weak of the next<br>Session, adopted.<br>Adopted.   | Motion for further ex-<br>tention of time for<br>the presentation of<br>the report of the<br>Select Committee up-<br>to the first day of the<br>second week of the<br>Budget Session (1971) | Passed as amended.                                    | Passed as amended.   | Report of the Select<br>Committee presented<br>on 3-8-70. | Motion for further ex-<br>tention of time for<br>presentation of the<br>report of the Select<br>Committee upto the<br>first day of the 2nd<br>week of next Session,<br>adopted. |  |
|--|---|---|--|---|---|--|
|  |   | e.  | 9  |   |   |  |
|  |   | ٢   | 82   |   |   |  |
|  |   | 2—09  | · -12 ·  |   |   |  |
| 26-8-70 (Motion that<br>membership of the<br>Joint Committee on<br>the Bill be increased<br>by three Members-<br>2 from Lok Sabha<br>and 1 from Rajya<br>Sabha). | 28-7-70 (Motion for fur-<br>ther extention of time<br>for presentation of the<br>report of the Select<br>Committee)   | 30-7-70 (Consideration<br>& passing)                  | 31-7-70, 3-8-70, 4-8-70,<br>5-8-70 (Consideration<br>& passing)                                    | :   | 3-8-70 (Motion for fur-<br>ther extention of time<br>for presentation of the<br>report of the Select<br>Committee).   |  |
|  |   |   |  |   | (Earlier<br>Session   |  |
|  | (Earlier<br>Session —<br>4-8-69)  | (Earlier<br>Session                                   | (Earlier<br>Session<br>31-7-67)  | (Earlier<br>Session<br>23-7-69)                           | :   |  |
|  | 3 The Central Excises Bill,<br>1969.  | 4 The Indian Post Office (Amend-<br>ment) Bill, 1968. | 5 The Contract Labour (Regulation<br>and Abolition) Bill, 1967, as<br>reported by Joint Committee. | 6 The Taration Laws (Amendment)<br>Bill, 1969.            | 7 The Advocates (Second Amend-<br>ment) Bill, 1968.   |  |

| 3<br>5-8-70<br>: 5-8-70<br>: 5-8-70<br>: 5-8-70<br>: 5-8-70<br>: 5-8-70<br>: 5-8-70   |            |  |  | 4  |          |  |          |  |
|---|------------|--|--|--|----------|--|----------|--|
| 3     4     5     6     7     8       3     4     5     6     7     8       12-8-70     18-8-70 (Motion recom-<br>itable do agree to<br>sabba that Raiya<br>Sabba that Raiya<br>Sabba do agree to<br>by Lok Sabha to<br>by Lok S |            | Report of the Select<br>Committee presented. | Adopted.   |  | Pending. | Passed as amended.                       | Pending. |  |
| 3     4     5     6     7       3     4     5     6     7       12-8-70     12-8-70     H.M.       12-8-70     Rajya     Sabha that Rajya       Sabha that Rajya     Sabha to     Withdraw the Bill.)       sold     5-8-70      5-8-70       eave being granted     by Lok Sabha to        by Lok Sabha to     withdraw the Bill.)        codure      5-8-70        eave     5-8-70         a of     5-8-70         end-     5-8-70         estion-     deration & passing)     2-06       a.          a.          a.          bilib,     Cess 6-8-70         cession-          a.          distion & for the passing)         a. <th><b>s</b>0</th> <th>:</th> <th>:</th> <th></th> <th></th> <th>ŝ</th> <th></th> <th></th>  | <b>s</b> 0 | :  | :  |  |          | ŝ  |          |  |
| 3 4 5<br>12-8-70 (Motion recom-<br>nending to Rajya<br>Sabha that Rajya<br>Sabha do agree to<br>leave being granted<br>by Lok Sabha to<br>withdraw the Bill.)<br>cedure 5-8-70 (Consi- 2-<br>deration & passing)<br>a. 7-8-69)<br>a. (Earlier 6-8-70, 10-8-70 (Consi-<br>deration & passing)<br>a. Bation (Earlier 6-8-70, 10-8-70 (Consi-<br>deration & Passing)<br>a. Bation (Earlier 6-8-70, 10-8-70 (Consi-<br>deration & Passing)<br>a. Bation (Earlier 6-8-70, 10-8-70 (Consi-<br>deration & Passing)   | L          | :  |  | :  | :        | 56                                       | :        | 80   |
| 3 4<br>Ceedure  | 9          | Н.М.<br>:                                    |  | :  |          | 206                                      |          | 131  |
| 3<br>3<br>5<br>5<br>8<br>0<br>19<br>6<br>9<br>19<br>6<br>9<br>19<br>6<br>9<br>19<br>6<br>9<br>19<br>6<br>9<br>19<br>6<br>9<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7<br>7   | 5          | 12-8-70                                      | 18-8-70 (Motion recom-<br>mending to Rajya<br>Sabha that Rajya<br>Sabha do agree to<br>leave being granted<br>by Lok Sabha to<br>withdraw the Bill.) | 5-8-70   | :        | 5-8-70, 6-8-70 (Consideration & passing) | :        | 6-8-70, 10-8-70 (Consideration & passing)  |
| 3<br>Seedure<br>sa of 5-8-70<br>tend- 5-8-70<br>tend<br>a<br>Lation   | 4          |  |  | :  | :        | (Earlier<br>ession<br>7-8-69)            | : '      | (Earlier<br>Session<br>8-12-67)  |
| s of tend-<br>lish-<br>1969,<br>a. Cess 6<br>Cess 6   | 3          |  |  | :  | 5-8-70   | 01-                                      | 8-70     | :  |
|   | 2          |  |  | The Code of Civil Procedure<br>(Amendment) Bill, 1968. |          | Esta<br>) Bill,<br>a Sabh                |          | 12 The Dock Workers (Regulation<br>of Employment) amendment Bill,<br>1967, as passed by Rajya Sabha. |
| 1 0 9 8 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1   | _          |  |  |  |          |  | 11       | 12   |

| 8 Passed   | Pending  | Pending   | Pending   | Passed  | Pending  | Pending<br>Passed  | Passed   | Pending   | 59 6 Passed as amended  |
|--|--|---|---|---|--|--|--|---|---|
| 7-8-70 28-8-70, 31-8-70 (Consi- •315<br>deration & passing)  | 7-8-70   | 18-8-70   |   | 25-8-70 (Consideration 0—16<br>& passing)                       | 26-8-70  | 26-8-70 (Consideration 0–11<br>and passing)  | 27-8-70 (Consideration 0-14<br>and passing)                    |   | 29-8-70 (Consideration 7—16<br>and passing)   |
| <ul> <li>The Dulhi University (Amendment)<br/>Bill, 1970, as passed by Rajya<br/>Sabha.</li> </ul> | <ul> <li>14 The Supreme Court Enhance-</li> <li>ment of Valuation for Civil</li> <li>Appellate Jurisdiction) Bill,</li> <li>1970, as passed by Rajya Sabha.</li> </ul> | 15 The Indian Medicine Central<br>Council Bill, 1970 as passed by<br>Rajya Sabha. | 16 The Khadi and other Handloom 19-8-70<br>Industries Development (Addi-<br>tional Excise duty on Cloth)<br>Amendment Bill, 1970. | 17 The West Bengal Appropriation 25-8-70<br>(No. 2) Bill, 1970. | 18 The Prevention of Food Adultera-<br>tion (Amendment) Bill, 1970,<br>as passed by Rajya Sabha. | <ul> <li>19 The National Service Bill, 1970. 26-8-70</li> <li>20 The Appropriation (No. 3) Bill, 26-8-70</li> <li>1970.</li> </ul> | 21 The Appropriation (Railways) 27-8-70<br>(No. 3) Bill, 1970. | 22 The High Court Judges (Condi- 28-8-70<br>tions of Service) Amendment | 23 The Patents Bill, 1967, as reported (Earlier 29-8-70 (Consideration 7-16 59 6 Passed as amended<br>by Joint Committee. Session- and passing)<br>12-8-67) |

ersity (Amendment) Ordinance, 1970.

|    |  | n of<br>tion<br>the<br>971,   |   | с<br>Г  | -   | to<br>nov-<br>se.  | ce of<br>elect<br>the<br>the<br>ted.   |                                | ence  |
|----|--|---|---|---|---|--|--|--------------------------------|---|
| 6  | Pending  | Motion for extension of<br>time for presentation<br>of the report of the<br>Select Committee upto<br>the first April, 1971,<br>adopted. | Pending   | Pending   | Passed as amended.  | Motion for leave to<br>introduce the Bill mov-<br>ed and withdrawn by<br>leave of the House. | Motion for reference of<br>the Bill to a Select<br>Committee with ins-<br>tructions to report by<br>the first day of the<br>next session, adopted. | Pending                        | Motion for concurrence<br>adopted.                                  |
| 80 | :  | :   |   |   | -   |  |  |                                |   |
| 2  |  |   |   |   | 30  |  |  |                                |   |
| æ  | H.M  |   |   |   | 831   | 0—18   | 005  | :                              | 1 002   |
| S  |  | 31-8-70 (Motion for ex-<br>tension of time for<br>presentation of the re-<br>port of the Select<br>Committee.)                          |   |   | 1-9-70, 2-9-70 (Conside-<br>ration & passing)             | 3-9-70 (Motion for leave<br>to introduce the Bill)   | 3-9-70 (Motion for refe-<br>rence to a Select Com-<br>mittee)  | :                              | 4-9-70 (Motion for con-<br>currence to refer the Bill               |
| +  | 31-8-70  |   |   |   |   |  |  |                                |   |
| 6  |  | (Earlier<br>Session-<br>24-12-69)   | 31-8-70   | 31-8-70   | (Earlier<br>Session-                                      | (0/  | (Earlier<br>Session-<br>20-5-70)   | 4-9-70                         |   |
| 2  | The Indian Telegraph (Amend-<br>ment) Bill, 1970, as passed by<br>Raiya Sabha. | , <b>196</b> 9.   | The Prevention of Insults to Na-<br>tional Honour Bill, 1970. | The Supreme Court Judges (Con-<br>ditions of Service) Amendment | The Constitution (Twenty-fourth<br>Amendment) Bill, 1970. | The Criminal Law (Second Amend-<br>ment) Bill, 1970.   | 30 The Central Sales Tax (Amend-<br>ment) Bill, 1970.  | The Delhi Milk Supply Corpora- | The Prevention of Water Pollu-<br>tion Bill, 1969, as introduced in |
| -  | 24   | 7   | 26  | 27  | 28  | 29   | 30   | 31                             | 32  |

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#### Summary

| 1. Bills pending at the end of the last session   | • | •          | •     |     | 30 |
|---|---|------------|-------|-----|----|
| 2. Bills introduced   |   | •          |       | ••  | 11 |
| 3. Bills passed by Rajya Sabha and laid on the Table                                    |   |            | •     |     | ;  |
| 4. Bills passed   |   |            |       | · • | Ð  |
| 5. Bills referred to Select Committee   |   |            |       | ••  | ı  |
| 6. Bills pending at the end of the session vide par<br>Bulletin-Part II, dated 16-9-70. |   | o. 19<br>• | 07 of |     | 36 |

| 1 |  |   | 564051  |   |   |  |
|---|--|---|---|---|---|--|
|   | Progress /Remarks  | 6 | Motion for extension of<br>time for presentation<br>of Report of Select<br>Committee upto the<br>last day of the next<br>Session adopted with-<br>out discussion. | Pending   | Do.   | Do.  |
|   | No. of<br>amend-<br>ments<br>carried   | 8 | :   |   |   |  |
|   | No. of<br>amend-<br>ments<br>tabled  | 7 | :   |   |   |  |
|   | Time<br>taken  | 9 | :   |   |   |  |
|   | Date of discussion in<br>Lok Sabha   | 5 | 28-7-70 (Extension of<br>time for presentation<br>of Report.  |   |   | :  |
|   | Date of<br>laying on<br>the Table<br>(In the<br>case of<br>Bills<br>Passed by<br>Rajya<br>Sabha) | 4 | :   |   |   |  |
|   | Date of<br>Introduc-<br>tion   | 3 | (Earlier<br>Session<br>21-2-69)   | 31-7-70   | 31-7-70   | 31-7-70  |
|   | SI. Title of the Bill and Member-in-<br>No. charge   | 2 | The Constitution (Amendment)<br>Bill, 1969 (Amendment of arti-<br>cles 32 and 226) by Shri Tenneti<br>Viswanatham.  | 2 The Civil Proceedings Legal Assis-<br>tance Bill, 1970 by Shri Madhu<br>Limaye. | 3 The Representation of the People<br>(Amendment) Bill, 1970 (Substi-<br>tution of Section 11) by Shri<br>Madhu Limaye. | The Constitution (Amendment) 31-7-70<br>Bill, 1970 (Insertion of new<br>article 1374) By Shri Om Pra-<br>kash Tyagi. |
|   | No.  | - | -   | 7   | •   | 4  |

(ii) Private Members' Bills

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| Pending   | Pending  | Pending   | Pending  | Pending   | Pending  | Pending  | Pending   | Pending  |
|---|--|---|--|---|--|--|---|--|
|   |  |   |  |   |  |  | :   | :  |
|   |  |   |  | :   | r'   |  |   | :  |
|   |  |   | :  |   |  |  |   |  |
|   |  |   |  | •   |  |  | :   | :  |
| 5 The Bihar Legislative Council 31-7-70<br>(Abolition) Bill, 1970 by Shri<br>Bhogendra Jha. | <ul> <li>The Code of Civil Procedure 31-7-70<br/>(Amendment) Bill, 1970 (Amend-<br/>ment of First Schedule) by<br/>Shri Om Prakash Tyagi.</li> </ul> | 7 The Salaries and Allowances of 31-7-70<br>Members of Parliament (Amend-<br>ment) Bill, 1970 (Insertion of<br>new section 8.4) by Shri Panna<br>Lal Barupal.   | The Judges (Inquiry) Amendment 31-7-70<br>Bill, 1970 (Amendment of sections<br>3, 4 and 6) by Shri Tenneti Vis-<br>wanatham. | 9 The Constitution (Amendment) 31-7-70<br>Bill, 1970 (Omitsion of article<br>314) by Shri Madhu Limaye.   | 10 The Uttar Pradesh Legislative 31-7-70<br>Council (Abolition) Bill, 1970<br>by Shri George Ferhandes.  | The Payment of Bonus (Amendment) 31-7-70<br>Bill, 1970 (Amendment of sections<br>10, 12, etc.) by Shri George<br>Fernandes.  | 12 The Constitution (Amendment) 31-7-70<br>Bill, 1970 (Insertion of new<br>article 24.4) by Shri Kanwar<br>Lal Gupta.   | 13 The Constitution (Amendment) 31-7-70<br>Bill, 1970 (Amendment of First<br>Schedule) by Shri Kanwar Lal<br>Gupta.  |
|   | 31-7-70  | The Bihar Legislative Council 31-7-70<br>(Abolition) Bill, 1970 by Shri<br>Bhogendra Jha.<br>The Code of Civil Procedure 31-7-70<br>(Amendment) Bill, 1970(Amend-<br>ment of First Schedule) by<br>Shri Om Prakash Tyagi. | 31-7-70<br>31-7-70<br>31-7-70  | The Bihar Legislative Council 31-7-70(Abolition) Biil, 1970 by ShriBhogendra Jha.The Code of Civil ProcedureThe Code of Civil Procedure(Amendment) Biil, 1970(Amend-<br>ment of First Schedule) by<br>Shri Om Prakash Tyagi.The Salaries and Allowances of 31-7-70Membersof Parliament(Amend-<br>ment) Bill, 1970 (Insertion of<br>new section 8A) by Shri Panna<br>Lal Barupal.The Judges (Inquiry) Amendment of sections<br>3, 4 and 6) by Shri Tenneti Vis-<br>wanatham. | The Bihar Legislative Council31-7-70(Abolition) Bill, 1970 by ShriBhogendra Jha.The Code of Civil Procedure31-7-70(Amendment) Bill, 1970(Amend-<br>ment of First Schedule) by<br>Shri Om Prakash Tyagi.31-7-70The Salaries and Allowances of31-7-70Members of Parliament (Amend-<br>ment) Bill, 1970 (Insertion of<br>new section 8.4) by Shri Panna<br>Lal Barupal.31-7-70The Judges (Inquiry) Amendment31-7-70Si, 4 and 6) by Shri Tennet Vis-<br>wanatham.31-7-70The Constitution (Amendment 31-7-70Bill, 1970 (Omission of article<br>and by Shri Tenneti Vis-<br>wanatham.31-7-70 | The Bihar Legislative Council31-7-70(Abolition) Bill, 1970 by ShriBhogendar Ja.The Code of Civil Procedure31-7-70(Amendment) Bill, 1970 (Amend-<br>ment of First Schedule) by<br>Shri Om Prakash Tyagi.31-7-70The Salaries and Allowances of31-7-70Members of Paritament (Amend-<br>ment) Bill, 1970 (Insertion of<br>news Sections 8.4) by Shri Panna31-7-70The Judges (Inquiry) Amendment 31-7-70Bill, 1970 (Insertion of<br>news Sections 8.4) by Shri Panna31-7-70The Judges (Inquiry) Amendment 31-7-70Bill, 1970 (Onsertion of<br>news Shri Faundai.31-7-70The Udges (Inquiry) Amendment 31-7-70Bill, 1970 (Onsertion of<br>news Shri Faundai.31-7-70The Uttar Pradesh Legislative31-7-70Shri George Fernandes.31-7-70By Shri George Fernandes.31-7-70 | The Bihar Legislative Council 31-7-70         The Bihar Legislative Council 31-7-70         Bhogendra Jha.         The Code of Civil Procedure 31-7-70         Armendmento Bili, 1970 (Americanon Bili, 1970) (Americanon di Allowances of 31-7-70         Armendmento Starity and Allowances of 31-7-70         Armendmento Starity Synchronic bili, 1970 (Insertion of memory Partianon di Allowances of 31-7-70         The Salaries and Allowances of 31-7-70         Membersory Parliament (Americanon di Membersory Parliament)         Bili, 1970 (Insertion of memory Distribution of any section s1) 1970 (Insertion of any sections 31-7-70         Bili, 1970 (Insertion of anticle station of any sections 31-7-70         Bili, 1970 (Insertion of anticle stations of anticle station of anticle station of anticle stations of anticle stations of anticle station of anticle stations (Insertion of anticle station of anticle stations of anticle stations (Insertion of anticle station of anticle stations (Insertion stations (Insertion stations (Insertion of anticle stations (Insertion of anticle stations (Insertion stations (Insertion stations (Insertion stations (Insertion stations (Insertion stations (Insertion | The Bihar Lesislative Council 31.7.70<br>The Bihar Lesislative Council 31.7.70<br>Biogendra Jna.<br>The Code of Civil Procedure 31.7.70<br>Armentonin Bill, 1970 ( <i>Armend-ment</i> )<br>Strif Om Prakash Tyagi.<br>The Salaris and Allowases of 31.7.70<br>Members of Parliament(Armend-<br>ment of First Schedule) by<br>Strif Om Prakash Tyagi.<br>The Salaris and Allowases of 31.7.70<br>Members of Parliament(Armend-<br>ment) Bill, 1970 ( <i>Intertion of Schedule</i> )<br>3.4.4.46 (by Strif Tenneti Vis-<br>waratham.<br>The Uttar Pradesh Legislative 31.7.70<br>3.4.4.46 (by Strif Tenneti Vis-<br>waratham.<br>The Uttar Pradesh Legislative 31.7.70<br>3.4.4.46 (by Strif Tenneti Vis-<br>waratham.<br>The Constitution (Armendment) 31.7.70<br>Bill, 1970 (Armendment) 31.7.70<br>Distribution (Armendment) 31.7.70<br>Bill, 1970 (Armendment) 31.7.70<br>Distribution (Armendment) 31.7.70<br>Bill, 1970 |

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| 2     3     4     5     6     7     8     9       The Post-Graduate Institute of 31.7.70       Notice Station and Re-<br>strong, Chanada Correction (Amendment<br>Shri Chanad Correction (Amendment<br>Shri Chanad Correction)     31.7.70     Pending       The Constitution (Amendment<br>Shri Chanad Correction)     31.7.71       Pending<br>Shri Chanad Correction       31.7.71     The Constitution (Amendment<br>Shri Chanad Correction)     31.7.71       Bill, 1970 (Amendment)<br>Order     31.7.70     Pending       Bill, 1970 (Amendment)<br>Div Shri Runna     31.7.70     Pending       Bill, 1970 (Amendment)<br>Div Shri Runna     31.7.70     Pending       Bill, 1970 (Amendment)<br>Div Shri P. X. Dec.     31.7.70     Pending       Bill, 1967 (Amendment)<br>Div Runna     31.7.70     Pending       Bill, 1967 (Amendment)<br>Div Shri P. X. Dec.     31.7.70     Pending |    |   |  | 2       |   |  | sidera-<br>red av<br>in<br>Rules<br>Rules<br>nd in<br>h the<br>on   |
|--|----|---|--|---------|---|--|---|
| 7 5 6 7<br>7 9<br>9  | 6  | Pending   | Pending  | Pending | Pending   | Pending  | Motion for consi<br>tion was declare<br>not carried<br>accordance with 1<br>157 of the F<br>of Procedure and<br>accordance with<br>21-7-70. |
| 70     4     5     6       70       6       70          70          70          70          70          70          70          70          7          7          7          8          8          8          8          9          10          11          12          13          14   | 80 |   |  |         |   |  |   |
| 70     4     5       70         80         81-7-70 (Further con-<br>sideration)  | 7  |   | ę  |         |   |  | 39<br>i had<br>ken  |
|  | v  |   |  |         |   |  |   |
|  | S  |   |  | :       |   |  | 31-7-70 (Further con-<br>sideration)  |
| 1     2     3       1     7     3       1     7     3       1     1     3       1     1     3       1     1     3       1     1     3       1     1     3       1     3     3       1     3     3       1     3     3       1     3     3       1     3     3       1     3     3       1     3     3       1     3     3       1     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3       3     3     3 <t< th=""><th>4</th><th></th><th></th><th>•:,</th><th></th><th></th><th></th></t<>   | 4  |   |  | •:,     |   |  |   |
| <ul> <li>The Post-Graduate Institute of<br/>Medical Education and Re-<br/>scarch, Chand Goyal. Anond-<br/>ment) Bill, 1970. (Amendmani<br/>of sections 3, 5, etc.) by Shri<br/>Shri Chand Goyal.</li> <li>The Constitution (Amendment of<br/>article 16) by Shri Shri Chand<br/>Goyal.</li> <li>The Constitution (Amendment of<br/>article 16) by Shri Shri Chand<br/>Goyal.</li> <li>The Constitution (Amendment<br/>366) by Shri Mrilyunjay<br/>Prasad.</li> <li>The Constitution (Amendment<br/>366) by Shri Mrilyunjay<br/>Prasad.</li> <li>The Constitution (Amendment<br/>Shi), 1970 (Amendment of<br/>article<br/>366) by Shri Mrilyunjay<br/>Prasad.</li> <li>The Constitution (Amendment<br/>Shi), 1970 (Amendment of<br/>article<br/>361) by Shri P. K. Deo.</li> </ul>  | 3  |   | 31-7-7)  | 31-7-70 |   |  | Earlier<br>Session  |
|  | ~  | The Post-Graduate I<br>Medical Education<br>scarch, Chandigarh<br>ment) Bill, 1970, (<br>of sections 3, 5, ett<br>Shri Chand Goya | The Constitution (Amendment)<br>Bill, 1970 (Amendment of<br>article 16) by Shri Shri Chand<br>Goyal. |         | The Constitution (A<br>Bill, 1970 (Amendane)<br>366) by Shri P<br>Prasad. | The Constitution (Amendment)<br>Bill, 1970 (Amendment of<br>seventh .schedule) by Shri<br>Mrityunjay Prasad. | The Constitution (Amendment) (<br>Bill, 1967 (Amendment of article<br>164) by Shri P. K. Deo.   |
| 1 4 12 15 15 16 16 16 16 16 16 16 16 16 16 16 16 16  | -  | 4   | 15   | 16      | 17  | 18   | 10  |

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| Amendments made by<br>Rajya Sabha on 20-3-70<br>agreed to.  | Discussion not conclud-<br>ed. Pending.  | Pending   | Pending   | Pending  | Pending  | Pending  | Pending   |
|---|--|---|---|--|--|--|---|
| •<br>03   |  |   |   |  |  |  |   |
| <ul> <li>31-7-70 (Consideration<br/>of amendments made<br/>by Rajya Sabha)</li> </ul>               | le   |   |   |  |  |  |   |
| (Bill as<br>returned<br>by Rajya  | Saona<br>laid on<br>the Table—<br>carlier<br>Session—<br>25-3-70)                            |   |   |  |  |  |   |
| (Earlier<br>Session   | Earlier<br>Session<br>27-2-70  | 14-8-70   | 14-8-7  | 14-8-70  | 28-8-70  | 28-8-70  | 28-8-70   |
| The Supreme Court (Enlargement<br>of Criminal Appellate Juris-<br>diction) Bill, 1969 by Shri Anand | Mulla.<br>nstitution (Amendment)<br>270 (Amendment)<br>270 (Amendment)<br>272) by Shri Suraj | <ul> <li>Bhan.</li> <li>The Constitution (Amendment)</li> <li>Bill, 1970 (Amendment of article</li> <li>74 and insertion of use articles</li> <li>74. 748, etc.) by Shri Hardayal</li> <li>Deveun.</li> </ul> | The Constitution (Amendment) 14-8-7.<br>Bill, 1970 (Insertion of new articles<br>23.4, 23.8 and 23.C) by Shri<br>Hardayal Devgun. | The Constitution (Amendment)<br>Bill, 1970 (Substitution of article<br>370) by Shri Hardayal Devgun. | The Constitution (Amendment)<br>Bill, 1970 (Amendment of article<br>163) by Shri Om Prakash Tyagi. | The Utilization of Land Adjoin-<br>ing Railway Track Bill, 1970<br>by Shri Raghuvir Singh Shastri. | The Code of Criminal Procedure 28-8-70<br>(Amendment) Bill, 1970 (Amend-<br>ment of section 488) by Shri<br>Raghuvir Singh Shastri. |
| 8   | 21   | 52  | 23  | 24   | 52   | 26   | 27  |

| 6 |  |   |  |  | -   |
|---|--|---|--|--|---|
|   | Pending  | Pending   | Pending  | Pending  | Pending   |
| × |  |   |  |  |   |
| ٢ | :  |   |  |  |   |
| 6 |  |   |  |  |   |
| 5 | :  |   |  |  |   |
| 4 |  |   |  |  |   |
| 3 | 28-8-70  | 28-8-70   | 8-8-70   | 8-8-70   | 8-8-70  |
| 2 | <ul> <li>28 The Constitution (Amendment) 28-8-70</li> <li>Bill, 1970 (Amendment of Third<br/>Schedule) by Shri Shiva Chandra<br/>Jha.</li> </ul> | 29 The Constitution (Amendment)<br>Bill, 1970 ( <i>Amendment of arti-</i><br>cle 74) by Shri Om Prakash<br>Tyagi. | <ol> <li>The Members of Parliament Legis- 28-8-70<br/>lative Proposals Bill, 1970 by<br/>Shri Raghuvir Singh Shastri.</li> </ol> | 31 The Constitution (Amendment) 28-8-70<br>Bill, 1970 (Insertion of new article<br>16.4) by Shri Nath Pai. | 32 The Constitution (Amendment) 28-8-70<br>Bill, 1970 (Substitution of article<br>370) by Shri Yashwant Singh<br>Kushwah. |
| - | 28   | 29  | 3)]  | 31 7   | 32 T  |

#### Summary

| 1. | Bills pending at the end of the last Session.   |   | 257   |
|----|---|---|-------|
| 2. | Bills introduced.   |   | 28    |
| 3. | Motion for consideration negatived.   | ٠ | 1     |
| 4. | Bill returned by Rajya Sabha with amendments- amendments agreed to by Lok Sabha.                |   | 1     |
| 5. | Bills pending at the end of the Session, vide Para No. 1908 of Bulletin Part, II dated 16-9-70. |   | 277 🛠 |

\*6. Bills removed from the Register of Pending Bills under Rule 113.

| <b>SI.</b><br>No | Brief subject  | Name of the Mem-<br>ber who called<br>Attention | Name of the Min-<br>ister<br>Date of<br>statement | Time<br>taken |
|------------------|--|---|---|---------------|
| 1                | 2  | 3   | 4   | ·· 5          |
| 1.               | Devastating floods in Alak-<br>nanda.  | Shri Surendra<br>Kumar Tapuriah                 | Dr. K.L. Rao<br>28.7.1970                         | H M<br>0 30   |
|                  | Anti-Indian demonstration<br>and attack on Indian Consu-<br>late in Saigon.                              | Shri S. Supakar                                 | Sardar<br>Swaran Singh                            | 0 30          |
| 3.               | Killing of 4 Harijans in Tamdi<br>village in Sambalpur District<br>of Orissa.                            | Shri S. M. Joshi                                | 29.7.1970<br>Shri Krishna<br>Chandra Pant         | 040           |
| 4.               | Intrusion of a Pakistani aero-<br>plane into Indian territory  |   | 30.7.1970<br>Shri Narendra<br>Singh Mahida        | 0 35          |
|                  | over Jaisalmer.  |   | 31.7.1970   | -             |
| 5.               | British Government's decision<br>to resume arms sale to South<br>Africa.                                 | Shri H.N.<br>Mukerjee                           | Sardar<br>Swaran Singh<br>3.8.1970                | - 0 42        |
| 6.               | Clearance given by the Gov-<br>ernment of India to the U.P.<br>Government to nationalise<br>sugar mills. | Shri S. M.<br>Banerjee                          | Shri Fakhruddin<br>Ali Ahmed<br>4.8.1970          | 040           |
| 7.               | Rise in the prices of various essential commodities.   | Shri Atal<br>Bihari Vajpayee                    | Shri Y.B. Chavan                                  | 0 58          |
| 8.               | Government to grant State-   | Shri Ganesh<br>Ghosh                            | 5.8.1970<br>Shri Krishna<br>Chandra Pant          | 0 25          |
|                  | hood to Manipur.   |   | 6.8.1970  | •             |
| 9. 1             | Reported delay in payment of salaries to teachers in West Bengal.  | Shri Samar<br>Guha                              | Dr. V.K.R.V.<br>Rao                               | 0 41          |
|                  |  |   | 10.8.1970   |               |
| 10.1             | Decision of Pakistan Govern-<br>ment to dispose of Indian pro-<br>perty.                                 |   | Sardar<br>Swaran Singh                            | 0 12          |
|                  | · · ·  |   | 11.8.1970   |               |
| 11. 1            | Laying off of 50,000 colliery<br>workers by coal producers in<br>Asansol area.                           | Shri Devan Sen                                  | Shri Nitiraj Singh<br>Chaudhary                   | 0 23          |
|                  | Asquest alea.  |   | 12.8.1970   |               |

#### 3. CALLING ATTENTION STATEMENTS

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| l<br> | 2   | 33                               | 4                              |   | 5  |
|-------|---|----------------------------------|--------------------------------|---|----|
|       |   |                                  |                                | Н | М  |
| 12.   | Purchase of defective tractors<br>by the Government of India<br>from G.D.R. and their sale to |                                  | Shri Fakhruddin<br>Ali Ahmed   | 0 | 30 |
|       | farmers of Punjab.  |                                  | 13.8.1970                      |   |    |
| 13.   | Flood havoc in Kerala.  | Shri A.K. Gopalan                | Shri Siddheshwar<br>Prasad     | 0 | 1  |
|       |   |                                  | 14-8-1970                      |   |    |
| 14.   | Drought conditions in Mysore,<br>Andhra Pradesh, Kashmir,<br>Bihar, Rajasthan and other       | Shri K. Lakkappa                 | Shri Fakhruddin Ali<br>Ahmed   | 0 | 30 |
|       | parts of the country.   |                                  | 18.8.1970                      |   |    |
| 15.   | Amarnath pilgrimage mishap.   | ShriD.N.Patodia                  | Shri Krishna Chan-<br>dra Pant | 0 | 33 |
|       |   |                                  | 19.8.1970                      |   |    |
| 16.   | Reported statement of Chief<br>Minister of Tamil Nadu about                                   | Shrimat Sharda<br>Mukherjee      | Shri Ram Niwas<br>Mirdha       | 0 | 42 |
|       | a separate flag for the State.  |                                  | 20-8-1970                      | - |    |
| 7. s  | trike by the workers of Sh  | nriM.L.Sondhi                    | Dr. Karan Singh                | 0 | 35 |
|       | Ashoka Hotel.   |                                  | 21.8.1970                      |   |    |
| 18.   | Siltation of sand in the upper<br>(Northern) Ganges Canal at                                  | Shri YashpalSingh S              | hri Siddheshwar<br>Prasad      | 0 | 19 |
|       | Hardwar.  |                                  | 25.8.1970                      |   |    |
| 19.   | Reported sale of girls from S   |                                  | Sardar Sawarn Singh            | 0 | 32 |
|       | Kerala and other parts of the country to Europe to make them nunsforcibly.                    | Gupta                            | 26.8.1970                      | - |    |
| 20. 1 | Expulsion of B.B.C. correspon-<br>dent and closure of B.B.C.Unit<br>in India.                 | Shri mati Tarkesh-<br>wari Sinha | ShriSurendra Pal<br>Singh      | 0 | 40 |
|       | In India.   |                                  | 27.8.1970                      |   |    |
| 21.   | Reported decision of the Gov-<br>ernment to bring the ashes                                   | Shri Samar Guha                  | Sardar Swaran Singh            | 0 | 29 |
|       | supposed to be of Netaji<br>Subhash Chandra Bose from<br>Japan to India.                      |                                  | 28-8-1970                      |   |    |
| 22.   | Pilfering and destructive activi-   | Shri Indrajit Gupta              | Dr. Triguna Sen                | 0 |    |
|       | ties on Haldia Barauni Oil<br>Pipeline.   |                                  | 31-8-1970                      |   |    |
| 23. ] | Drought conditions in Bihar, S<br>Eastern U.P. and other parts                                | Shrimati Tarkeshwari<br>Sinha    |                                | 0 | 40 |
|       | of the country  |                                  | 1-9-1970                       |   |    |
| 4. 1  | Heavy rains and floods in Guj-<br>arat, Maharashtra and Andhra                                | Shri Deorao S. Patil             | Shri Siddheshwar<br>Prasad     | 0 | 35 |
|       | Pradesh and resultant loss of<br>life and property.   |                                  | 2-9-1970                       |   |    |

#### 4. DIVISIONS

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Number of Divisions held .

| Subject   | Date of presentation |                               |  |            | me<br>aken |  |
|---|----------------------|-------------------------------|--|------------|------------|--|
| 1   | 2                    |                               | 3  |            | 4          |  |
|   | (i) Railway          | Budget                        |  | Н.         | M          |  |
| Supplementary Demands<br>for Grants (Railways),<br>1970-71. | 11-8-70              | 26-8-70)<br>27-8-70)          | Discussion and voting on<br>Supplementary Demands<br>for Grants (Railways).                    | 3          | 38         |  |
| Demands for Excess<br>Grants (Railways), 1968-<br>69.       | 31-8-70              |                               |  |            |            |  |
|   | (ii) Ge              | neral Bud                     | get  |            |            |  |
| Supplementary Demands for<br>Grants (General), 1970-<br>71. | 11-8-70              | 26-8-70                       | Discussion and voting on<br>Supplementary Demands<br>for Grants (General).                     | 2          | 04         |  |
| Demands for Excess Grants<br>(General) 1968-69.             | 28-8-70              |                               |  |            | ۰.         |  |
| (iii) Bud   | get in respect       | of State o                    | of West Bengal   |            |            |  |
| Revised Budget (West Bengal) for 1970-71.                   | 14-8-1970            | 20-8-70<br>21-8-70<br>25-8-70 | <ul> <li>*General discussion and</li> <li>discussion on Demands</li> <li>for Grants</li> </ul> | н<br>]<br> | М.         |  |
|   |                      | 25-8-70                       | *Voting on Demands<br>for Grants   |            | 50         |  |

5. FINANCIAL BUSINESS

\*Discussed together with Statutory Resolution regarding approval of the continuance in force of the Proclamation under article 356 in respect of the State of West Bengal.

| SI.<br>No. | Name of Member  | Period for which leave grante | d Date<br>when leave<br>granted |
|------------|---|-------------------------------|---------------------------------|
| 1.         | Shri Maharaj Singh Bharati                            | 27-7-70 to 3-9-70 רְ          |                                 |
| 2.         | Shri J. Rameshwar Rao                                 | 27-7-70 to 3-9-70             |                                 |
| 3.         | Shri K. Jaggaiah                                      | 24-4-70 to 20-5-70            |                                 |
| 4.         | Shrimati Sudha V. Reddy                               | 27-7-70 to 3-9-70             | 1-9-70                          |
| 5.         | Maharani Gayatri Devi of Jaipur                       | 27-7-70 to 3-9-70             | 1-9-70                          |
| 6.         | Shri Kushok Bakula                                    | 27-7-70 to 20-8-70            |                                 |
| 7.         | Maharani Vijayamala Rajaram Chhatra-<br>pati Bhonsale | 27-7-70 to 2-9-70             |                                 |
| 8.         | Shri S. K. Patil                                      | 27-7-70 to 25-8-70            |                                 |

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#### 6. LEAVE OF ABSENCE

|   | Time taken Decision of the<br>House                        | H M<br>9-20 Negatived                          |                                      | Ministry/Depart-<br>ment concerned        |     | Velfare Adopted  | /elfare   | Affairs Adopted as amended   |
|---|--|--|--------------------------------------|---|-----|--|---|--|
| ers   | Date of<br>discussion                                      | 28-7-1970<br>29-7-1970                         |                                      | Ministry                                  |     | Social Welfare   | Social Welfare  | External Affairs   |
| (i) Motion of No-Confidence in the Council of Ministers | Whether leave was granted by the House                     |  | 142                                  | Time taken                                | M H | 19-08 (exclud-<br>ing the time<br>taken during<br>10th Session)  |   | 404  |
| suce in the C   | e  | 0 Leave granted                                | (ii) Motions under Rules 191 and 342 | tes 191 and :<br>Date(s) of<br>discussion |     | 20-5-70<br>(10th ses-<br>sion)<br>10-8-70<br>11-8-70<br>12-8-70  | 12-8-70<br>14-8-70<br>19-8-70<br>31-8-70<br>31-8-70<br>4-9-70   | 3-9-70   |
| No-Confide  | Date on<br>which<br>leave of the<br>House was<br>asked for | e 28-7-1970                                    | s under Rul                          | r who<br>ed                               |     | Menon  |   | Gupta  |
| (i) Motion of   | Membcr   | Shri Madhu Limaye                              | (ii) Motion                          | Name of Member who<br>moved               |     | Shri P. Govinda Menon  | Shri Suraj Bhan   | Shri Kanwar Lal Gupta  |
|   | Under<br>rule  | 198  |                                      |   |     | and Eighteenth<br>mmissioner for<br>nd Scheduled<br>1966-67, 1967-68   | n Untouch-<br>Educational<br>Scheduled<br>with con-   | of the Gov-<br>protest note<br>iovernment<br>s of Indian<br>in Russian   |
|   | Brief Subject  | No-confidence in the Coun-<br>cil of Ministers |                                      | Brief subject                             |     | *Sixteenth, Seventeenth and Eighteenth<br>Reports of the Commissioner for<br>Scheduled Castes and Scheduled<br>Tribes for the years 1966-67, 1967-68<br>and 1968-69. | 2 *Report of the Committee on Untouch-<br>ability, Economic and Educational<br>Development of the Scheduled<br>Castes (Part 1-V) along with con-<br>nected documents. | Disapproval of the action of the Gov-<br>ernment in not sending protest note<br>in writing to U.S.S.R. Government<br>for showing large chunks of Indian<br>territory as part of China in Russian<br>Encyclopaedia. |
|   | i<br>4   | ž  |                                      | s.<br>No.                                 |     | *  | 2 *F  | 3 L  |

7. MOTIONS

| Brief Subject  | Member                | Date on<br>which<br>motion<br>moved | Time<br>taken | Remark  |
|--|-----------------------|-------------------------------------|---------------|---------|
| Suspension of rule 338 in its<br>application to the motion<br>for fixing a sitting of the<br>House on 29-8-70. | Shri R. Umanath       | 28-8-70                             | Н. М.<br>0—31 | Adopted |
| (  | (iv) Motion for resc  | ission                              |               |         |
| Brief Subject  | Member                | Date on<br>which<br>motion<br>moved | Time<br>taken | Remarks |
| Rescission of decision taken<br>by the House on 13-8-70<br>regarding sitting of the House<br>on 29-8-70.       |                       | 28-8-70                             | H. M.<br>0—01 | Adopted |
| (  | iv) Motion for Extens | ion of Session                      |               |         |
| Brief Subject  | Member                | Date on<br>which<br>Motion<br>moved | Time<br>taken | Remarks |
| <sup>7</sup> ixation of sitting of the House<br>on 4-9-70.   | Shri S.M. Banerjee    | <b>3-9</b> -70                      | H. M.<br>0—08 | Adopted |

#### (iii) Motion under Rule 388 for suspension of rule

#### 8. OATH OR AFFIRMATION

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| SI.<br>No. | Name                         | Constituency | State          | Langua<br>oath/aff |        | Date    |
|------------|------------------------------|--------------|----------------|--------------------|--------|---------|
| 1.         | Mahant Avedya Nath           | Gorakhpur    | Uttar Pradesh  | Hindi              | (Oath) | 27-7-70 |
| 2.         | Shri Niral Enem<br>Horo      | Khunti       | Bihar          | English            | (Oath) | 27-7-70 |
| 3.         | Shri Chandulal<br>Chandrakar | Durg         | Madhya Pradesh | Hindi (            | Oath)  | 27-7-70 |

| SI.<br>No. | Name and Particulars of Date of<br>Membership death                                     | Date on<br>which<br>reference<br>made | Time<br>taken | Remarks                                   |
|------------|---|---------------------------------------|---------------|---|
| 1.         | Shri P. Govinda Menon, 23-5-70<br>sitting Member of Lok<br>Sabha                        | 27-7-70                               | Н. М.         |   |
| 2.         | Shri D. Ering, sitting 21-6-70<br>Member of Lok Sabha.                                  | 27-7-70                               |               |   |
| 3.         | Shri N.B. Maiti, Member 20-5-70<br>of the Second Lok Sabha                              | 27-7-70                               | 041           | After obituary re-<br>ferences, the House |
| 4.         | Shri Mehr Chand Khanna, 4-6-70<br>Member of the Third<br>Lok Sabha.                     | 27-7-70                               |               | was adjourned for<br>the day.             |
| 5.         | Shrimati Leela Ray, Mem-1 12-6-70<br>ber of the Constituent<br>Assembly.                | - 27-7-70                             |               |   |
| 6.         | Shri K.V. Ranga Reddy, 24-7-70<br>Member of the Provi-<br>sional Parliament.            | 27-7-70                               |               |   |
| 7.         | Shri Pattom A. Thanu 26-7-70<br>Pillai, Member of the<br>Constituent Assembly.          | 29-7-70                               | 016           |   |
| 8.         | Maharaj Trailokyanath, 9-8-70<br>Chakrabarty, freedom<br>fighter of undivided<br>India. | 10-8-70                               | 001           |   |
| 9.         | Shri K.P. Kutti Krishnan 5-8-70<br>Nair, Member of the<br>Second Lok Sabha.             | 12-8-70                               | 007           |   |
| 10.        | Shri K.V. Jivaraj Hegde, 27-8-70<br>Member of the Central<br>Legislative Assembly.      | 28-8-70                               | 008           |   |

### 9. OBITUARY REFERENCES

#### 10. PAPERS LAID ON THE TABLE

| (i) By Government        | • | • | • | • | • | • | • | • | • | 434 |
|--------------------------|---|---|---|---|---|---|---|---|---|-----|
| (iii) By Private Members | • | • | • | • | • | • | • | • | • | Níl |

| <b>SI.N</b> o | . Brief Subject   | Name of member Time<br>who made the per- Date taken<br>sonal explanation |
|---------------|---|--|
| 1.            | Certain statements about Shri<br>Madhok made in the Ho<br>Shri Shashi Bhushan on 20-  | use by   |
| 2.            | Vote recorded by Shri Rams<br>Prasad Singh, on the Cons<br>(Twenty-fourth Amendmen<br>1970, from the seat of Dr. P.<br>on 2-9-70. | titution Prasad Singh<br>Bill,   |
| `             | Presented by Members  | 12. PETITIONS  |

### 11. PERSONAL EXPLANATIONS UNDER RULE 357

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Presented by Members . . . .

|                       | -   |    | 2   |   |   |
|-----------------------|---|----|---|---|---|
|                       | Time ta <b>ken</b>  | ΗМ | 004   | <b>60</b> ,   |   |
|                       | Decision of the House   |    | The offenders were sentenced to simple<br>imprisonment till 6 P.M. on the 1st<br>September, 1970, by the House. | Clarification and regret expressed by Editor<br>was accepted and the matter was closed.<br>The Editor was asked to publish his<br>clarification in his newspaper which<br>he did. | <ul> <li>Unit for grénie 3</li> <li>Stor forset 1</li> <li>Tréfore 11</li> <li>Su propriétée</li> </ul> |
| 2                     | Date on<br>which<br>matters<br>brought<br>before the<br>House |    | . 31-8-1970   | 1-9-1970  |   |
| 13. FALVILEUE MALIENS | Name of Member who raised<br>the matter                       |    | two persons from the Shri K. Raghuramaiah<br>n 31-8-1970.   | against the Editor of Shri Shiva Chandra Jha<br>Patna for publishing<br>f Lok Sabha proceed-<br>August, 1970.   |   |
|                       | Brief Subject   |    | Raising of slogans by two persons from the Visitors' Gallery on 31-8-1970.                                      | Question of Privilege against the Editor of<br>"Indian Nation", Patna for publishing<br>distorted version of Lok Sabha proceed-<br>ings dated the 12th August, 1970.              | ч<br>ч<br>ч   |
|                       | No.   |    | 1   | 2   |   |

**13. PRIVILEGE MATTERS** 

### 14. QUESTIONS

### (i) Starred

| Number of Questions put down in Question L<br>Number of Questions orally answered |     | 772<br>130 |
|---|-----|------------|
| (ii) Unstan   | red |            |
| Number of Questions put down in Question shed                                     |     | 4,966      |

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### (iii) Short Notice

| Number of Questions put down in Ques | stion | Lists |   |  |  | 10 |
|--------------------------------------|-------|-------|---|--|--|----|
| Number of Questions orally answered  |       | •     | • |  |  | 10 |

| SI<br>N |  | Name of member who<br>raised discussion | Date    | Ministry / Depart-<br>ment                         |
|---------|--|---|---------|--|
| 1.      | Constructions of Fertilize<br>Plants in India.                         | r Shri Onkar Lal Bohra                  | 31-7-70 | Petroleum & Chemi-<br>cals.                        |
| 2.      | Contract with Japan for ore export.                                    | Shri S.R. Dmani                         | 5-8-70  | Foreign Trade.                                     |
| 3.      | Reduction in Cement<br>Prices.   | Shri Shri Chand Goyal                   | 7-8-70  | Industrial Develop-<br>ment and Internal<br>Trade. |
| 4.      | Alleged involvement of<br>Kerala Muslim League<br>in smuggling racket. | Shri E.K. Nayanar                       | 10-8-70 | Finance.   |
| 5.      | Indo-Nepal Trade Talks   | Shri N.K.P. Salve                       | 12-8-70 | Foreign Trade.                                     |
| 6.      | Supply of Soviet arms<br>to Pakistan in defiance<br>of assurance.      | Shri Samar Guha                         | 14-8-70 | External Affairs.                                  |
| 7.      | Increase of Naxalite<br>activities in the coun-<br>try.                | Shri Hem Barua                          | 27-8-70 | Home Affairs.                                      |
| 8.      | Restrictions on Indians<br>to take wine in big<br>hotels in Delhj.     | Dr. Sushila Nayar                       | 28-8-70 | Law and Social<br>Welfare.                         |

### (iv) Half-an-Hour Discussions arising out of Answers to Questions

|                           |  | 1 1 | 26 |  | a) '   |
|---------------------------|--|-----|----|--|--|
|                           | Remarks  | 8   |    | Adopted.   | Withdrawn by leave<br>of the House   |
|                           | Time taken Ministry/Department                     | 7   |    | Home Affairs   | Education and Youth Withdrawn by leave<br>Services. of the House   |
|                           | Time taken   | 9   | Η  | *7 50  | @2 51 -  |
| olutions                  | Date of<br>moving and<br>discussion                | 2   |    | 20-8-70<br>21-8-70<br>25-8-7   | 28-8-70<br>31-8-70   |
| (i) Statutory Resolutions | Article Name of Member who<br>of Con-<br>stitution | 4   |    | 356 Shri Ram Niwas Mirdha  | 123 Shri Kanwar Lal Gupta  |
|                           | Article<br>of Con-<br>stitution                    | 3   |    | 356  | 123  |
|                           | Subject  | 2   |    | Approval of the continuance in force<br>of the Proclamation under article<br>356 of the Constitution in respect<br>of the State of West Bengal for<br>a further period of six months<br>with effect from the 1st October,<br>1970. | <ol> <li>Disapproval of the Delhi University<br/>(Amendment) Ordinance, 1970<br/>(Ordinance No. 4 of 1970).</li> </ol> |
|                           | N.S.   | -   |    | -  | 7  |

15. RESOLUTION S

@Discussed together with the motion for consideration of the Delhi University (Amendment) Bill, 1970, as passed by Rajya Sabha.

| SI.<br>No. | Brief Subject                                  | Name of Member who<br>moved     | Date(s) of<br>moving and<br>discussion                    | Time taken  | Ministry/Department<br>concerned   | t Remarks                     |
|------------|--|---------------------------------|---|---|--|-------------------------------|
|            |  |                                 |   | W H   |  |                               |
| -          | Economic and social Problems of West Bengal.   | Problems of Shri Indrajit Gupta | 1-5-1970<br>15-5-1970<br>(Tenth Ses-<br>sion)<br>7-8-1970 | 1 48(exclud-<br>ing 2 hours 32<br>minutes taken<br>during Tenth<br>Session) | 1 48(exclud- Home Affairs<br>ing 2 hours 32<br>minutes taken<br>during Tenth<br>Session) | Adopted                       |
| 7          | 2 Law and order situation in West Ben-<br>gal. | *Shri Nath Pai                  | 7-8-1970<br>21-8-1970                                     | 3 12  | Home Affairs   | Discussion not con-<br>cluded |

(ii) Private Members' Resolutions

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| No.SI | Brief Subject Names  | Names of Members who raised<br>discussions | Date(s) of<br>discussion                     | Time  | taken | Time taken Ministry concerned.                                    |
|-------|--|--|--|-------|-------|---|
| -     | 2  | 3  | 4  | s     |       | 6   |
| }     |  |  |  | H     | W     |   |
| -     | Large scale migration of Hindu minorities from East<br>Pakistan and the steps taken by the Government<br>to check it.                                  | Shri Kanwar Lal Gupta                      | 30-7-70<br>11-8-70                           | 3 41  |       | External Affairs.   |
| 7     | Demand for a new Steel Plant for Orissa.   | Shri P.K. Deo                              | 4-8-70                                       | 3 16  |       | Steel and Heavy Engi-<br>neering.                                 |
| ŝ     | Lathi charge on the students, teachers and staff of the Jadaypur University by the C.R.P. and consequent closure of the University.                    | Shri P. Ramamurti                          | 6-8-70<br>[Discussion<br>not con-<br>cluded] | 00 58 |       | Home Affairs  |
| 4     | Devastation caused by the recent floods in Assam and<br>the measures taken by the Government to meet the<br>situation.                                 | Shri Hem Barua                             | 13-8-70                                      | 3 00  |       | Irrigation and Power.   |
| ŝ     | Growing discontent amongst the Central Government<br>employees throughout the country because of ab-<br>normal delay in the payment of interim relief. | Shri S.M. Banerjee                         | 18-8-70<br>31-8-70                           | 1 50  |       | Finance   |
| 9     | Land reform measures and the recent movement started<br>by certain political parties for occupation of land.   | Shri Samar Guha                            | 19-8-70                                      | 5 25  | Fo    | Food, Agriculture, Com-<br>munity Development<br>and co-opeation. |

16. SHORT DURATION DISCUSSIONS (RULE 193)

| Petroleum and Cheml-<br>cals and Mines and<br>Metals.   | 0 47 [Dis- Foreign Trade.<br>cussion not<br>concluded]   | 0 05 [Dis- Food, Agriculture, Com-<br>cussion not munity Development<br>concluded] and Co-operation.  |
|---|--|---|
| 2 28  |  | 0 05 [Dis-<br>cussion not<br>concluded]   |
| 20-8-70   | 27-8-70  | 4-9-70  |
| Shri Shri Chand Goyal   | Shri Shri Chand Goyal  | Shri Jyotirmoy Bosu   |
| 7 Hardship caused by the abnormal rise in prices of Shri Shri Chand Goyal drugs used by the common man. | 8 Statement laid on the Table on 31-7-70 re: establish- Shri Shri Chand Goyal ment of Cotton Corporation of India. | 9 Acute shortage of fish supply in West Bengal and<br>Asam, causing serious deficienty in the usual diet,<br>arising out of failure on the part of Government and<br>Central Fisheries Corporation. |

#### 17. SPEAKER

#### Announcement

| Subject                                    | , |   |   | <br> | Date               |
|--|---|---|---|------|--------------------|
| Fixation of sitting of the House on 3-9-70 | • | • | • | •    | 2 <b>6-8-197</b> 0 |

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#### **18. STATEMENTS BY MINISTERS**

#### SI. Subject Name of Minister Date Time No. taken $^{\prime}$ 2 5 1 3 4 H.-M. **\***1. Strike of certain staff on the South Shri Gulzari Lal Nanda 29-7-1970 0-01 Eastern and North East Frontier Railway. Location of Second Steel Plant Shri Bali Ram Bhagat 0-01 **\***2. 30-7-1970 in Orissa. -11 Establishment of Cotton Corpora- Shri Lalit Narayan Mishra 0-01 **\***3. 31-7-1970 tion of India. 4. Government business for the week Shri K. Raghuramaiah 31-7-1970 0-36 commencing the 3rd August, 1970. 5. Indo-GDR relations Sardar Swaran Singh 3-8-1970 0-02 6. Government business for the Shri K. Raghuramaiah 7-8-1970 0-35 week commencing the 10th August, 1970. 7. Manufacture of a Car in the Pub- Shri Dinesh Singh 10-8-1970 -0-04 lic Sector. Dr. Triguna Sen 11-8-1970 0-05 **\*8**. Prices of Drugs 9 Accident of Trains near the Shri Gulzari Lal Nanda 13-8-1970 0-03 down distant signal of Khaga station of Northern Railway on 12-8-1970. Shri P. Parthasarathy 14-8-1970 Government business for the week 0-16 10. commencing the 18th August, 1970. 11. Treaty signed between the Sardar Swaran Singh 14-8-1970 0-18 Federal Republic of Germany and the USSR in Moscow on the 12th August, 1970. Scooter Project in the Public Sec- Shri Dinesh Singh 18-8-1970 0-03 12. tor.

#### (i) Suo-Motu statements made/laid under Rule 372

\*Statements were laid on the Table.

| 1   | 2   | 3                            | 4                 | 5                    |
|-----|---|------------------------------|-------------------|----------------------|
| 13. | Investigations into reports about<br>air dropping of Chinese language<br>leaflets in certain parts of<br>Rajasthan.   | Shri Jagjivan Ram            | 19-8-1970         | <b>́Н</b> М.<br>0-01 |
| 14. | Students' participation in the af-<br>fairs of Universities.  | Dr. V.K.R.V. Rao             | 20-8-1970         | 0-03                 |
| 15. | Postponement of examinations in the Banaras Hindu University.   | Dr. V.K.R.V. Rao             | 20-8-1970         | 0-01                 |
| 16. | Government bussiness for the week<br>commencing the 25th August,<br>1970  |                              | 21-8-1970         | 0-29                 |
| 17. | Government bussiness for the week<br>commencing the 31st Augus t,<br>1970.  | Shri K. Raguramaiah          | 28-8-1970         | 0-29                 |
| 18. | Clarifying certain Information<br>given to the House on 30-7-1970<br>regarding killing of four Hari-<br>jans in village Tamdi in Sambal-<br>pur District of Orissa.   | Shri Ram Niwas Mirdha        | 28-8-1970         |                      |
| 19. | Indian Airlines Fokker Friendship<br>aircraft VT-DWT missing since<br>29-8-1970.  | Dr. Karan Singh              | 31-8-1970         | 0-05                 |
| 23. | Closure of S.S. Light Railway.  | Shri Gulzari Lal Nanda       | 31-8-1970         | 0-21                 |
| 21. | Accident to Indian Airlines Fok-<br>ker Friendship aircraft VT-DWT<br>on 29-8-1970.   |                              | 1 <b>-9-</b> 1970 | 0-01                 |
| 22. | Statehood to Manipur and Tri-<br>pura.  | Shrimati Indira Gandhi       | 3- <b>9-</b> 1970 | ••                   |
| 23. | Himachal Pradesh.   | Shri Krishna Chandra<br>Pant | 3-9-1970          | 0-03                 |
| 24. | Clarifying certain information<br>given to the House on 10-8-1970<br>in response to Calling Attention<br>regarding the delay in payment<br>of Salaries to the University and<br>College teachers in West Ben-<br>gal. | Dr. V.K.R.V. Rao             | 30-9-1970         | 0-01                 |
| 25. | Clarifying certain information<br>given to the House on 19-5-1970<br>in response to Calling Attention<br>regarding the reported Misap-<br>propriation at the London<br>Branch of the Central Bank of<br>India.        | Shri Vidya Charan Shukla     | 3-9-1970          | 0-03                 |
| 26. | Second supplementary statement<br>on the flood situation in the<br>country.   | Shri Siddheshwar Prasad      | 4-9-1970          |                      |

\*Statements were laid on the Table.

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| (ii) Correcting | information under Direction 16 |
|-----------------|--------------------------------|
|-----------------|--------------------------------|

| SI.<br>No. | Brief Subject  | Name of Minister          | Date      | Time<br>taken |  |
|------------|--|---------------------------|-----------|---------------|--|
| •1.        | Correcting the answer given on<br>11-5-70 to the supplementaries<br>on Starred Question No. 1536<br>regarding allotment of Govern-<br>ment quarters to Government<br>employees.                  | Shri Parima I Ghosh       | 10-8-1970 | НМ.<br>       |  |
| 2.         | Correcting the answer given on<br>27-7-70 to Starred Question No.<br>6 regarding search of baggage<br>of officers accompanying the<br>President by customs authori-<br>ties at Palam on 22-6-70. | Shri Vidya Charan Shukla  | 31-8-1970 | 0-01          |  |
| •3.        | Correcting the answer given on<br>4-3-70 to a supplementary on<br>Starred Question No. 214 re-<br>garding export of jute to Euro-<br>pean Economic Community.                                    | Shri Lalit Narayan Mishra | 2-9-1970  | 0-01          |  |

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•Statements were laid on the Table.

| Business  |        |        |                |       |        |         |      | Time<br>taken  | Percen-<br>tage to<br>the total<br>time |
|---|--------|--------|----------------|-------|--------|---------|------|----------------|---|
|   |        |        |                |       |        |         |      | Н-М.           |   |
| BILLS-  |        |        |                | ,     |        |         |      | *32-06         | 17.7                                    |
| <ul><li>(a) Government Bills</li><li>(b) Private Members' Bills</li></ul> | •      | •      | •              | •     | •      | •       | ·    | -32-06<br>6-14 | 3 4                                     |
|   | •      | •      | •              | •     | •      | •       | •    | 0-14           | 54                                      |
| BUDGET-   |        |        |                |       |        |         |      |                |   |
| (a) Railway Budget •  | •      |        | •              | •     | •      | •       | •    | 3-38<br>2-04   | 2.0                                     |
| (b) General Budget  | •      |        |                |       |        | ·       | ·    |                | 4.3                                     |
| (c) Budget in respect of St   |        |        |                |       | rule   | •       | •    | <b>†7-5</b> 0  |   |
| CALLING ATTENTION NOT<br>DISCUSSIONS—                                     | ICES   | 6 (Rul | e <b>19</b> 7) | •     | •      | •       | •    | 12-58          | 7.2                                     |
| (a) Half-an-Hour Discussi   | ions ( | Rule   | 55)            |       |        |         |      | 6-09           | 3.4                                     |
| (b) Short Duration Discus   | ssions | (Rul   | e 193)         | •     | •      |         |      | 21-30          | 11.9                                    |
| MOTIONS-  |        |        |                |       |        |         |      |                |   |
| (a) Motions (Rules 191 &  | 342)   |        |                |       |        |         |      | 23-12          | 12.8                                    |
| (b)Motion of No-confiden  |        |        | ouncil         | of    | Minis  | ters (] | Rule | ;              |   |
| 198) ·  | •      | •      |                | •     | •      | •`      | •    | 9-20           | 5.3                                     |
| QUESTIONS   | •      | •      | •              | •     | •      |         |      | 27.41          | 15.3                                    |
| <b>RESOLUTIONS</b>  |        |        |                |       |        |         |      |                |   |
| (a) Statutory Resolutions   |        |        |                |       |        |         |      | @              |   |
| (b) Private Members' Re   | solut  | ions   |                |       |        |         |      | 5-00           | 2.8                                     |
| STATEMENTS (Rules 357 and   | 372 a  | und D  | irectio        | on 16 | ໑.     |         |      | 3-48           | 2.1                                     |
| OTHER MATTERS, such as P<br>of Privilege, Obituary Ref                    |        |        |                | Tabl  | e, Que | stion:  | s.   | 19-23          | 10.7                                    |
|   | тот    | TAT    |                |       |        |         |      | 181-05         | 100.0                                   |

#### 19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

\*Includes time taken on Statutory Resolution (vide S. No. 2 of Statement 15 (i), p 26) which was discussed together with the motion for consideration of the related Government Bill (vide S. No. 13 of the Statement 2 (i), p (5).

†Includes time taken on Statutory Resolution (vide S. No. 1 of Statement 15 (i), p 26), which was discussed together with Budget in respect of the State of West Bengal [vide Statement 5 (iii), p 16].

@Statutory Resolutions (vide S. Nos. 1 and 2 of Statement 15 (i), p 26) were discussed together with the Budget in respect of the State of West Bengal and motion for consideration of the related Government Bill. Time taken has been shown against Budget in respect of West Bengal and the related Govt. Bill respectively.

#### 34

GMGIPND-LSI-2241 (E) LS-30-10-70-700